## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.74/(GOA)/2013 CA No. 321/2013

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

SHRI. M.K. SHRAWAT, MEMBER (J

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: Mr. Christian McFarlane

V/s.

M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Javed	naya Advocate for the peritiones.	Jan de
٥)	mona Ma'	voide _1-	maria
3)	Gandher	Raikas Adulta	artails
		KItoKS	
4)	SIDDHESH BO	RYAR Advocate fr	M

## **ORDER** T.C.P. No. 74/58/CLB/MB/GOA/2013

- The Learned Representatives of both the sides are present. 1.
- Due to short of time the hearing of the case could not be commenced. 2.
- By mutual consent of both the sides matter is listed for Final Hearing on 3. 14.06.2017. Date is duly communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 06.04.2017